

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1453  
ANSWERED ON:21.08.2012  
IRREGULARITIES IN PROCUREMENT  
Acharia Shri Basudeb;Muttemwar Shri Vilas Baburao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether complaints have been received regarding irregularities in the procurement process, cheating with farmers and payment of prices lower than the Minimum Support Price for procurement of wheat and rice in various States;
- (b) if so, the details thereof and the reaction of the Government thereto indicating the number of complaints received during each of the last three years and the current year, State-wise; and
- (c) the corrective steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) and (b) Yes, Madam. Six (06) complaints have been received pertaining to alleged irregularities in foodgrains management, procurement, transportation and storage of wheat from Madhya Pradesh during Rabi Marketing Season (RMS) 2012-13, wherein a demand for inquiry by the Union Government were raised. The details are given in Annexure-I. The complaints have been forwarded to FCI and the State Government for seeking their comments on the complaints.

(c) A number of steps have been taken by the Government to ensure that the farmers are able to sell their produce at Minimum Support Price (MSP). The details of the steps taken are at Annexure-II.